

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021** at **10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : CP/690/2019
NAME OF PETITIONER : Chandrasekran Devaraj
NAME OF RESPONDENT : Shrihari Woven Sack India Pvt Ltd & 8 Others
SECTION : 241/242 OF CA 2013

ORDER

Ld. Counsel for the relevant parties are present through video conferencing mode

The matter is adjourned to **08.09.2021** along with the connected applications, if any.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

KS

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)